

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001

No. HHC/Admn .1 (18)/78-XIII

Dated: 12.05.2014

"OFFICE ORDER"

In continuation of this Registry Office Order No. HHC/Admn.1 (18) /78-XIII-10421-27 dated 21.04.2014, Lok Adalat in the High Court will be held on 22.05.2014 instead of 15.05.2014 as a special case.

BY ORDER
HON'BLE THE ACTING CHIEF JUSTICE

Endst. No.HHC/Admn. 1(18)/78-XIII 12588-95 Dated: 12.05.2014
Copy forwarded to:-

1. The Deputy Registrar –cum- Special Private Secretary to Hon'ble the Chief Justice;
2. The CPC/OSD(Protocol);
3. The Secretaries to Hon'ble Judges;
4. The Secretary/Private Secretary/PAs to the Registrar General/ Registrar(Administration)/ Registrar (Rules)/Registrar(Judicial) / Registrar (Vigilance);
5. All the Additional Registrars/ Deputy Registrars;/Assistant Registrar/ Court Masters;
6. All the Section Officers/ All the Section Officers /Protocol Officer/Public Relations Officer/ Private Secretaries/ Chief Librarian/ Marriage Counsellor,
7. The Section Officer (Computer) is requested to upload the above Office Order on the High Court Website.
8. All the Branch In charges are requested to get the office order noted down from all the Officials working under their supervision for strict compliance.


Additional Registrar (Estt.)